

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Tuesday, 6th May 2025 in Chamber No. 61-A at 2.10 p.m. :**

The Single Bench presided over by the **Hon'ble Shri Justice Ashwin D. Bhobe** will take up the following matters, as per the board to be notified separately.

APPELLATE SIDE

CIVIL W.P. NO. 8285 of 2015

Mr. Jagannath K. Narvekar Petitioner
V/s.
Shri Ravindra T. Ambre Respondent
a/w

SECOND APPEAL NO. 216 of 2025

Shri Ravindra T. Ambre Appellant
V/s.
Mr. Jagannath K. Narvekar Respondent

Dated this 3rd day of May, 2025.

By Order,

sd/-

(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-

(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.